

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 126

Rest. A (Companies Act)/3(CH)2024

in

CP No.36/ND/2014

TP No.196/Chd/Hry/2017

(Disposed of)

IN THE MATTER OF:-

Shri. Sumit Dhir

...Petitioner

Versus

SK Habitare Homes India Pvt. Ltd. &

...Respondent

Ors.

Under Section: 397-398 CA, 1956, R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.09.2024.

24.07.2024
Tanvi

Sd/-
Court Officer